

**CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI**

**TA No.7/2017**

**This the 23<sup>rd</sup> day of February, 2018**

**Hon'ble Mr. Justice Permod Kohli, Chairman  
Hon'ble Mr. Uday Kumar Varma, Member(A)**

Nilaya Deep, S/o Shri R.P. Shrivastava  
B-165, P.C. Colony  
Kankarbagh, Patna  
Bihar-800020.

...Applicant

(By Advocates: Shri Manoj and Ms. Aparna Sinha)

Vs.

Union of India through the Secretary  
Ministry of Home Affairs  
North Block, Central Secretariat  
New Delhi-110001. .. Respondents

(By Advocate: Shri H.K. Bajpai for Shri Gyanendra Singh)

**Order (Oral)**

**Justice Permod Kohli:**

Learned counsel for the applicant submits that the reliefs prayed for in the OA have been granted to the applicant. He seeks to withdraw this OA.

2. Accordingly, the OA is dismissed as withdrawn.

**(Uday Kumar Varma)  
Member(A)**

**(Justice Permod Kohli)  
Chairman**

/vb/